

National Company Law Tribunal

Allahabad Bench

CP NO. 23/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Abhishek Jhunjhunwala vs. MIS U.P
SECTION OF THE COMPANIES ACT: 433/435 of the Companies Act of 1956
Infrastate Pvt Ltd

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
----------------	-------------	--------------------	-----------------------	------------------

1.

2.

CP No. 23/2016

The present case is received as a transferred case from the Hon'ble
Allahabad High Court.

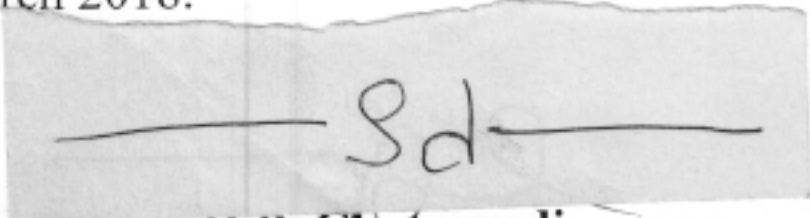
The Registry is directed to make scrutiny of the same in respect
of all papers and proceedings are properly received from the Registry of
the Hon'ble Allahabad High Court.

A fresh notice further be issued to both the parties.

The matter be listed on 8th March 2018.

Date: 2/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)